

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI ABSTRACT

**CIVIL JUDGES (SENIOR DIVISION) – Transfers and Postings of Civil Judges
(Senior Division) – ORDERS - ISSUED.**

ROC.NO.386/2025-B.SPL.

NOTIFICATION NO.418–B.SPL.

DATED:16.04.2025.

The High Court made the following Transfers and Postings of Civil Judges (Senior Division):-

The Civil Judge (Senior Division) mentioned in Column Number 2 are posted to the stations/posts mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) **and also the post(s) which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations/posts and take charge of their respective posts **and also the post(s) which his/her predecessor was holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SMT. B.NIRMALA Additional Civil Judge (Senior Division), Ananthapuram	Civil Judge (Senior Division), Tekkali, Srikakulam District (Post Kept Vacant)	Secretary, District Legal Services Authority, Ananthapuramu.	Civil Judge (Senior Division), Sompeta, Srikakulam District.
2.	SRI MANIPATI SRIDHAR Civil Judge (Senior Division), Hindupur, Ananthapuramu District.	Principal Civil Judge (Senior Division), Srikakulam Vice Smt. K.V.L.Hima Bindu transferred.	Civil Judge (Senior Division), Penukonda, Ananthapuramu District.	Civil Judge (Senior Division), Rajam, Srikakulam District.
3.	SMT. A.GEETHA VANI Civil Judge (Senior Division), Dharmavaram, Ananthapuramu District.	Civil Judge (Senior Division), Kavali, Nellore District Vice Smt. M.Sobha transferred.	Secretary, District Legal Services Authority, Ananthapuramu.	Civil Judge (Senior Division), Nellore District.

4.	SMT. S.P.D. VENNELA Additional Civil Judge (Senior Division), Chittoor	Civil Judge (Senior Division), Repalle, Guntur District, Vice Sri Thammineni Venkateswarlu transferred.	Principal Civil Judge (Senior Division), Chittoor.	Principal Civil Judge (Senior Division), Tenali, Guntur District.
5.	SRI D.VENKATESWARLU NAIK Principal Civil Judge (Senior Division), Madanapalle, Chittoor District.	Civil Judge (Senior Division), Hindupur, Ananthapuramu District, Vice Sri Manipati Sridhar transferred.	Additional Civil Judge (Senior Division), Madanapalle, Chittoor District.	Civil Judge (Senior Division), Penukonda, Ananthapuramu District.
6.	SRI THAMMINENI VENKATESWARLU Civil Judge (Senior Division) Repalle, Guntur District.	Civil Judge (Senior Division), Dharmavaram, Ananthapuramu District, Vice Smt. A.Geetha Vani transferred.	Principal Civil Judge (Senior Division), Tenali, Guntur District.	Secretary, District Legal Services Authority, Ananthapuramu.
7.	SMT. A.PADMA Principal Civil Judge (Senior Division), Machilipatnam, Krishna District. (Chief Judicial Magistrate)	Principal Civil Judge (Senior Division), Ananthapuramu (Post Kept Vacant)	Secretary, District Legal Services Authority, Machilipatnam, Krishna District.	Additional Civil Judge (Senior Division), Ananthapuramu
8.	SMT. K.ARUNA Additional Civil Judge (Senior Division), Machilipatnam, Krishna District.	Civil Judge (Senior Division), Avanigadda, Krishna District Vice Sri Shaik Ibrahim Sharief transferred.	Secretary, District Legal Services Authority, Machilipatnam, Krishna District.	Principal Civil Judge (Senior Division), Gudivada, Krishna District

9.	SMT. R.SHANTI SREE III Additional Civil Judge (Senior Division), Vijayawada, Krishna District.	Additional Civil Judge (Senior Division), Srikakulam, Vice Sri Ch.Yugandhar transferred.	II Additional Civil Judge (Senior Division), Vijayawada, Krishna District.	Civil Judge (Senior Division), Rajam, Srikakulam District.
10.	SRI N.RAJA SEKHAR Chief Judicial Magistrate, Vijayawada Krishna District.	Secretary, District Legal Services Authority, Ananthapuramu, Vice Sri G.Shiva Prasad Yadav transferred.	I Additional Chief Judicial Magistrate, Vijayawada, Krishna District.	Sri G.Shiva Prasad Yadav.
11.	SMT. K.JAYA LAKSHMI Additional Chief Judicial Magistrate-cum-Civil Judge (Senior Division)'s Court, Gannavaram, Krishna District.	Principal Civil Judge (Senior Division), Madanapalle, Chittoor District, Vice Sri D.Venkateswarlu Naik transferred.	IV Additional Chief Judicial Magistrate, Vijayawada, Krishna District.	Additional Civil Judge (Senior Division), Madanapalle, Chittoor District.
12.	Smt. B.RADHA RANI Principal Civil Judge (Senior Division), Nandyal, Kurnool District.	Chief Judicial Magistrate, Vijayawada, Krishna District Vice Sri N.Rajasekhar transferred.	Additional Civil Judge (Senior Division), Nandyal, Kurnool District.	I Additional Chief Judicial Magistrate, Vijayawada, Krishna District.
13.	SRI V.VENKATESWARA RAO Civil Judge (Senior Division), Atmakur, Kurnool District.	III Additional Civil Judge (Senior Division), Vijayawada, Krishna District Vice Smt. R.Shanti Sree transferred.	Additional Civil Judge (Senior Division), Kurnool.	II Additional Civil Judge (Senior Division), Vijayawada, Krishna District.

14.	SMT. S.THANGAMANI Civil Judge (Senior Division), Dhone, Kurnool District.	Principal Civil Judge (Senior Division), Nandyal, Kurnool District, Vice Smt. B.Radha Rani transferred.	Principal Civil Judge (Senior Division), Kurnool.	Additional Civil Judge (Senior Division), Nandyal, Kurnool District.
15.	Smt. M.SOBHA Civil Judge (Senior Division), Kavali, Nellore District.	Civil Judge (Senior Division), Kandukur, Prakasam District Vice Smt. A.Shobha Rani transferred.	Civil Judge (Senior Division), Nellore District.	Additional Civil Judge (Senior Division), Ongole, Prakasam District.
16.	SRI R.SANYASI NAIDU Secretary, District Legal Services Authority, Srikakulam	Secretary, District Legal Services Authority, Visakhapatnam, Vice Smt. M.V.Seshamma transferred.	Principal Civil Judge (Senior Division), Srikakulam.	Principal Civil Judge (Senior Division), Visakhapatnam.
17.	KUM. A.SAI KUMARI, Civil Judge (Senior Division), Amalapuram, East Godavari District.	Civil Judge (Senior Division), Kothapeta, East Godavari District, Vice Sri P.Ramana Reddy transferred.	-	Shall take charge of their respective posts simultaneously.
18.	SRI P.RAMANA REDDY, Civil Judge (Senior Division), Kothapeta, East Godavari District,	Civil Judge (Senior Division), Amalapuram, East Godavari District, Vice Kum. A.Sai Kumari transferred.	-	

19.	ON RELIEF SRI G.SHIVA PRASAD YADAV, Secretary, District Legal Services Authority, Ananthapuramu,	Additional Civil Judge (Senior Division), Ananthapuramu, Vice Smt. B.Nirmala transferred.	-	He shall regularly assume charge as Additional Civil Judge (Senior Division), Ananthapuramu, which post he is holding FAC.
20.	SMT. M.V.SESHAMMA, Secretary, District Legal Services Authority, Visakhapatnam.	Principal Civil Judge (Senior Division), Gajuwaka, Visakhapatnam District, Vice Smt. Y.Srilakshmi transferred.	Principal Civil Judge (Senior Division), Visakhapatnam.	Smt. Y.Srilakshmi
21.	ON RELEIF SMT. Y.SRILAKSHMI, Principal Civil Judge (Senior Division), Gajuwaka, Visakhapatnam District,	Additional Civil Judge (Senior Division), Gajuwaka, Visakhapatnam District, Vice Sri A.Krishna Prasad transferred.	-	She shall regularly assume charge as Additional Civil Judge (Senior Division), Gajuwaka, Visakhapatnam District.
22.	SRI K.RAVI, Civil Judge (Senior Division), Piler, Chittoor District.	Additional Civil Judge (Senior Division), Chittoor, Vice Smt. S.P.D.Vennela transferred.	Additional Civil Judge (Senior Division), Madanapalle, Chittoor District.	Principal Civil Judge (Senior Division), Chittoor.
23.	SRI SHAIK IBRAHIM SHARIEF, Civil Judge (Senior Division), Avanigadda, Krishna District.	Secretary, District Legal Services Authority, Ongole, Prakasam District (Post Kept Vacant)	Principal Civil Judge (Senior Division), Gudivada, Krishna District.	Principal Civil Judge (Senior Division), Ongole, Prakasam District.
24.	SMT. A.SHOBHA RANI, Civil Judge (Senior Division) Kandukur, Prakasam District.	Civil Judge (Senior Division), Nandikotkur, Kurnool District (Post Kept Vacant)	Additional Civil Judge (Senior Division), Ongole, Prakasam District.	Additional Civil Judge (Senior Division), Kurnool.

25.	SRI CH.YUGANDHAR, Additional Civil Judge (Senior Division), Srikakulam.	Additional Civil Judge (Senior Division), Machilipatnam, Krishna District, Vice Smt. K.Aruna transferred.	Civil Judge (Senior Division), Rajam, Srikakulam District.	Secretary, District Legal Services Authority, Machilipatnam, Krishna District.
26.	SMT. K.V.L. HIMABINDU, Principal Civil Judge (Senior Division), Srikakulam.	Principal Civil Judge (Senior Division), Machilipatnam, Krishna District, Vice Smt. A.Padma transferred.	Civil Judge (Senior Division), Rajam, Srikakulam District.	Secretary, District Legal Services Authority, Machilipatnam, Krishna District.
27.	SRI A.KRISHNA PRASAD, Additional Civil Judge (Senior Division)-cum- VIII Additional Chief Judicial Magistrate, Gajuwaka, Visakhapatnam District.	Secretary, District Legal Services Authority, Vizianagaram (Post Kept Vacant)	Principal Civil Judge (Senior Division), Gajuwaka, Visakhapatnam District.	Additional Civil Judge (Senior Division), Vizianagaram.
28.	SMT. S.ARUNA SRI, Civil Judge (Senior Division) Bobbili, Vizianagaram District.	Additional Chief Judicial Magistrate-cum- Civil Judge (Senior Division), Gannavaram, Krishna District, Vice Smt. K.Jaya Lakshmi transferred.	Additional Civil Judge (Senior Division), Vizianagaram.	IV Additional Chief Judicial Magistrate, Vijayawada, Krishna District.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge.

- NOTE:**
1. All the officers shall get themselves relived from their present posts and join their new posts on or before **30.04.2025** without fail.
 2. In case, the officers from whom they have to take charge or to whom they have to handover charge are on leave or absent for

any other reason, the concerned Principal District and Sessions Judge shall make alternative arrangements, intimating the same to the High Court.

3. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post.
4. The Order placed in the High Court's Website <http://aphc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.

[Signature]
16/04/2025
REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar, I.T-cum-Central Project Coordinator, High Court of Andhra Pradesh (**with a request to direct the concerned to upload the proceedings in the High Court's Website**)
5. The Secretary to Government, Law (L.A & J – SC.F), Department, Government of Andhra Pradesh, Amaravathi.
6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi.
8. The Secretary, Andhra Pradesh High Court Legal Services Committee, Amaravathi.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.
10. **THE I ADDL. DISTRICT AND SESSIONS JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizainagaram and West Godavari at Eluru.
11. The Pay and Accounts Officer, Ibrahimpatnam, Vijayawada, Krishna District.

12. THE DISTRICT TREASURY OFFICERS: (with a request to communicate the same to the concerned Sub-Treasury Officers)

Ananthapuramu, Chittoor, Kakinada, Guntur, Kadapa, Machilipatnam, Kurnool, Nellore, Ongole, Srikakulam, Visakhapatnam, Vizainagaram and Eluru.

13. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Andhra Pradesh, Amaravati.